2011, the urban population was 31.16% of the total population. The report of the Population Division of United Nations released on April 5, 2012 has estimated that the percent of population residing in urban areas in India may rise to 42.6% and 51.7% by 2035 and 2050 respectively. However, the actual population growth will depend on many factors including the development trajectory of the country.

[RAJYA SABHA]

## **Increase of budget for various plans**

†3009. SHRIPRABHAT JHA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Planning Commission has asked the Ministries to make 5 to 15 per cent increase in the budget under various plans for the year 2012-13:
  - (b) if so, the details thereof:
- whether it is also a fact that almost all the Ministries have turned a deaf ear to the suggestion of Planning Commission;
  - (d) if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) and (b) Planning Commission had requested Ministries/Departments to submit the: Plan proposals with three alternative scenarios viz. with an increase of about 5 per cen 10 per cent and 15 per cent (at current prices). The Ministry's/Departments were further requested that the critical Central programmes/schemes/projects should be full provided for even in the proposal based on the assumptions of 5% increase in outlay in 2012-13 over 2011-12.

(c) to (e) No, sir. All the Ministries have submitted their Plan proposals with alternative scenarios to Planning Commission. These were the major input for the finalisation of the outlays for the Ministries/Departments in 2012-13.

## **Amount to Assam under CSS**

3010. SHRIMATI NAZNIN FARUQUE: Will the PRIME MINISTER be pleased to state:

- the amount allocated under Centrally Sponsored Scheme under the Ministry to Assam State during financial years 2004-10;
- (b) the amount released against above allocation during above period, scheme-wise and year-wise; and
  - (c) the amount already spent by the Assam Government?

<sup>†</sup> Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) to (c) Based on the information made available by the State Government, a statement indicating the allocation and release of funds by the Central Ministries to the State of Assam during 2004-2010 under the various Centrally Sponsored Schemes (CSSs) along with expenditure incurred under these schemes during the period is given in the Annexure. (See Appendix 225 Annexure no. 24)

## Selection of full-time new members

- 3011. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:
- (a) whether Government has taken into notice the news item published in a National Daily of New Delhi regarding the continuance of full-time members of the North East Council, in the absence of retirement terms and conditions clause in the NEC Act, 1971;
  - (b) if so, the details thereof; and
- (c) whether Government has proposed to take necessary steps towards selection of new full-time members including insertion of a clause in the NEC Act, 1971 to fix the term and retirement age of full-time members?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI PABAN SINGH GHATOWAR): (a) and (b) Section 3 of NEC Act 1971 is regarding "Setting up and the composition of the North Eastern Council". Sub-section (1) of Section 3 of the Act is reproduced below:

- "(1) There shall be a Council to be called the North-Eastern Council which shall consist of the following members, namely:
  - the person or persons for the time being holding the office of the Governor of the States;
  - (ii) The Chief Ministers of the States of Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura: Provided that, if there is no Council of Ministers in any States referred to in clause (ii), the President may nominate not more than one person to represent such State in the Council for so long as there is no Council of Ministers in such State:
  - (iii) three members to be nominated by the President;"

    Subsequently, Government of India approved the following in December 2004:
  - (i) Appointment of Minister DoNER, as Chairman NEC